

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 147 of 2012

Dated : 24th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Power Company Limited

....Appellant(s)

Versus

**Jharkhand State Electricity Regulatory
Commission**

....Respondent(s)

Counsel for the Appellant (s) : Ms. Suganda Somani

Counsel for the Respondent(s): Mr. C.K. Rai
Mr. Ravin Dubey for R.1

ORDER

At the request of the learned counsel for the Appellant, Post
the matter for hearing on **28.01.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk